

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Srinagar, the 26th of December, 2022

S.O. 720 - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Block Development Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his/her territorial jurisdiction of District Samba.

S.No	Name of the Officer S/Shri/Ms	Designation
1.	Shivani Gotra	Purmandal
2.	Suraj Chander Singh	Bari Brahmana
3.	Ajay Singh	Vijaypur
4.	Diksha Raina	Ramgarh
5.	Ajay Kumar	Samba
6.	Vishal Angurana	Sumb
7.	Malika Raina	Nud
8.	Sheetal	Ghagwal
9.	Shivani Deonia	Rajpura
10.	Kapil Deol	Nodal Officer, SBM Samba

By Order of the Government of Jammu & Kashmir

Sd/-
(Achal Sethi)
Secretary to Government,

No.Law/Powr/30/2022-10
Copy to the:-

Dated: - 26 - 12- 2022

1. Commissioner Secretary to Government, Revenue Department.
2. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
3. Divisional Commissioner, Jammu.
4. District Development Commissioner, Samba. This is with reference to his letter No DDCCS/CPO/2022-23/R&D/6244-46 dated 21-12-2022.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
7. Incharge Website


(Khursheed Ahmad Bhat)
Additional Secretary to Government